CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No.1065/2013

New Delhi this the 15th day of December, 2016

Hon'ble Dr. K.B. Suresh, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

- Amit Rathee,
 S/o Sh. Satish Chander,
 R/o RZ-653, Phase-II, K-Block,
 Gopal Nagar, Najafgarh,
 Near Shyam General Store,
 South West Delhi-43
- Lokender Singh,
 S/o Sh. Megh Raj Singh,
 R/o Village-Faridpur Simbhaoli,
 Post Simbhaoli, Hapur,
 Uttar Pradesh
- 3. Maneesh Kumar, S/o Sh. Om Singh, R/o K-21/50, Street No.1, West Ghonda, Delhi-53

- Applicants

(By Advocate: Mr. Ajesh Luthra)

Versus

- Commissioner of Police, PHQ, MSO Building, IP Estate, New Delhi
- 2. Staff Selection Commissioner, Through its Chairman, Block No.12, CGO Complex, Lodhi Road, New Delhi-3

- Respondents

(By Advocates: Mr. SM Arif, Mr. Anil Sigal and Mr. KM Singh)

ORDER (Oral)

Dr. K.B. Suresh, Member (J):

Learned counsel for the applicants withdraws the present OA without prejudice to their rights. The OA is dismissed as withdrawn.

Applicant no1 is personally present in court. No costs.

(K.N. Shrivastava) Member (A) (Dr. K.B. Suresh) Member (J)